

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 313

IA-4484/2022

In

IB-992(ND)2020

IN THE MATTER OF:

Union Bank of India (UK) Ltd.

Vs.

Ajit Jain

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION

U/s 95

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **13.06.2023**.

Sd/-
(Court Officer)